

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. FST-Lit/36/2021-02-Forest Department dated 26.07.2021

**GOVERNMENT ORDER NO:- 4185 -JK (LD) of 2021**  
**DATED:- 03 - 08 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Forest Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

  
03/08  
**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 03.08. 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Annexure to the Government Order No-4185 JK(LD) of 2021 dated 03.08.2021

S NO.	TITLE OF THE CASE	OIC
1.	COA/2016/443 GHULAM NABI SHEIKH & OTHERS	DCF (M&E), DEPARTMENT OF SOCIAL FORESTRY
2.	COA/2013/614 SHABIR AHMAD KOHLI	
3.	TA/62/1143/2021 RIFAT JAN	
4.	COA/2018/395 GH. NABI SHEIKH	
5.	COA/2018/476 MOHD AYOUB BHAT	
6.	OWP/2008/218 AB. HAMID KHAN	
7.	SWP/2010/1683 PEER MANZOOR AHMAD	
8.	SWP/2010/1649 ABDUL MAJID MIR AND ANOTHER	
9.	SWP/2011/722 MOHD LATIEF SHAGOO	
10.	SWP/2011/1537 AFROZ AHMAD LONE	
11.	SWP/2011/2834 ABDUL QAYOOM BHAT AND ORS	
12.	SWP 2012/303 TARIQ AHMAD MIR & OTHERS	
13.	SWP/2012/907 ISHTIYAQ AHMAD MAKHDOOMI	
14.	SWP/2014/1455 ABDUL RASHID BHAT	
15.	SWP/2016/858 ABDUL REHMAN LONE	
16.	SWP/2017/725 GHULAM NABI KHAN & ORS	
17.	CWP/2013/1866 ABDUL JABBAR LONE	
18.	SWP/2017/2157 ABDUL HAMID MATTOO	
19.	SWP/2018/2967 ABDUL HAMID MATTO	
20.	PIL/2017/14 JUNAID RASHID	
21.	SWP/2018/2797MANZOOR AHMAD HAJAM	
22.	OWP/2014/1660 GURDEV SINGH	
23.	OWP/2015/699 INHABITANTS OF VILLAGES 164ND, UDHAMPUR	
24.	OWP/2016/1145 RAMESH KUMAR AND ORS	
25.	OWP/2016/1009 HEM RAJ &	

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	OTHERS
26.	OWP/2018/2427 MOHAN LAI SHARMA
27.	OWP/2011/306 ROSHAN DIN AND ORS.
28.	WP(C)/2019/2235 BANSI LAL
29.	PIL/2017/14 JUNAID RASHID
30.	SWP/2009/1816 MOHD.AFZAL
31.	SWP/2009/1886 KRISHAN LAL
32.	OWP/2010/3098 RANBIR SINGH
33.	SWP/2011/2462 RAMESH CHANDER
34.	SWP/2012/173 HA132REET KOUR AND ORS
35.	SWP/2012/172 RAMESH KUMARI AND ORS.
36.	SWP/2012/721 GHULAM HASSAN DAR
37.	SWP/2012/1905 MOHINDER SINGH
38.	SWP/2013/1767 NEERAJ GANGAL
39.	SWP/2013/1061 PREM LATA
40.	SWP/2013/1637 MOHD.SADEEQ
41.	SWP/2014/81 KHALIL AHMED
42.	SWP/2014/1737 MOHD.ASLAM AND ORS
43.	SWP/2014/2853 PARKASH CHAND
44.	SWP/2015/968 SUDESH KUMAR AND ORS.
45.	SWP/2016/2820 MOHD.PARVEZ AND ORS.
46.	SWP/2016/2459 SURAT SINGH
47.	SWP/2016/1819 NARINDER SINGH
48.	SWP/2017/542 USHA DEW W/O SH GIRDHARI LAL
49.	SWP/2017/169 JYOTI PARKASH
50.	SWP/2017/1576 GULSHAN KUMAR AND ANR
51.	SWP/2017/865 JAS WANT SINGH S/O S LAINA SINGH
52.	SWP/2018/1738 NEERAJ KUMAR & OTHERS
53.	SWP/2018/1155 SHAHI JAHAN & ORS
54.	SWP/2018/1172 SHAMS DIN & OTHERS

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55.	SWP/2018/2413 ANYATULLAH
56.	SWP/2018/2315 JOGINDER KUMAR
57.	SWP/2018/1383 BHAGWAN DASS
58.	SWP/2018/1236 RAMESH KUMAR
59.	1827758 MOHD RAFT & OTHERS
60.	WP(C) NO. 2037/2019 TA NO. 458/2020 RAVINDER PANDITA
61.	SWP NO. 2634/2017 KAMLA DEVI
62.	1827774 KESAR SINGH
63.	1827778 TARSEEM LAL
64.	SWP/2013/268 DAMNESH KUMAR & OTHERS
65.	TA/61/7656/2020 IN SWP/2018/1485 RAMESH KR. ZUTSHI
66.	SWP/2016/1177 IFTIKHAR AHMAD ITOO
67.	SWP/2014/1221 ALTAF AHMAD MASOODI
68.	SWP/2011/338 FAROOQ KHAN
69.	OWP/2017/333 SHAM LAL
70.	CCP(S)/2019/378 ABDUL RASHID
71.	SWP/2018/2374 GHULAM HUSSAIN
72.	SWP/2016/1437 AJAY KUMAR
73.	SWP/2016/236 NISAR MOHI UD DIN GHAT
74.	SWP/2009/812 BASHIR AHMED
75.	SWP/2015/1271 FAROOQ AHMAD KHAN
76.	SWP/2018/39 ABDUL REHMAN SHEIKH
77.	OWP/2016/643 BALDEV RAJ AND ORS
78.	OWP/2017/366 PURAN CHAND AND ORS
79.	OWP/2017/384 HANS RAJ AND ORS
80.	OA/61/949/2021 I RAJINDER SINGH VS SOCIAL
81.	4363/2021 RAFIQ AHMAD MIR VS SOCIAL FORESTRY
82.	OA/61/547/2021 PAYAR SINGH AND ORS
83.	WPC NO. 2461/2019 COMPT. NO. 596/2018 RANJEET

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	KUMAR VS UT	
84.	WPC NO. 2853/2015 PRAKASH CHANDER VS U.T	
85.	SWP/2008/278 DURGA DASS V/S STATE & OTHERS	
86.	TA/2008/1229 PHOOLA BHAT V/S STATE & OTHERS	
87.	COA/2014/561 PARSHOTAM CHAND & OTHERS	
88.	COA/2014/164 ABDUL RASHID NAIK	
89.	SWP/2014/1748 RAJ SINGH PAWAR	
90.	COA/2015/460 PARAS RAM	
91.	COA/2015/348 SURAJ PRAKASH	
92.	COA/2015/18 VISHNO DEVI	
93.	COA/2015/416 MUSHTAQ AHMAD .KHAN	
94.	COA/2013/479 JAI SINGH & OTHERS	
95.	CMA/2013/3413 ASHOK KUMAR	
96.	COA/2016/288 NOOR HUSSAIN	
97.	COA/2016/275 ANITA KUMAR	
98.	COA/2017/245 NAWAB DIN	
99.	COA/2017/07 SAJJAD AHMAD WANI	
100.	COA/2017/458 KHEM RAJ	
101.	COA/2017/121 KASTURI LA	
102.	COAJ2017/763 DWARKA NATH	
103.	COA/2016/393 ABDUL HAMID	
104.	COA/2019/74 AAMIR HUSSAIN	
105.	COA/2019/13 MUZZAMIL HUSSAIN	
106.	CPSW/2017/587 MOHD. RASHID AND ORS.	
107.	WP(C)/2019/2323 SURAM CHAND	
108.	WP(C)/2017/263 SEHDEV SINGH	
109.	COA/2019/12 TARIQ HAFIZ	
110.	COA/2013/197 ASHOK KUMAR	
111.	COA/2019/162 SURJEET SINGH	
112.	COA/2016/87 SAT PAL	
113.	CPSW/2016/245 REHIL SINGH	
114.	CPSW/2019/4010 ANIL KUMAR & OTHERS	
115.	CPSW/2018/760 MOHAN LAL	
116.	SWP/2010/601 OM PARKASH	

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117.	WP(C)/2019/5400 RAKESH KUMAR	
118.	CO/2001/379 ABDUL WAHAB SOFI	
119.	COA/2013/156 FAYAZ AHMAD BHAT	
120.	COA/2015/707 SHAHID AHMAD THOKAR	
121.	COA/2016/69 FAROOQ AHMAD WANI	

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